

और यह सुनिश्चित किया जाता है कि महिला रूप का चित्रण शालीन और कलात्मक हो और अच्छी सचि और शालीनता के सुस्थापित मानकों के अन्दर हो।

गुजरात में दूरदर्शन पर सुविधाओं का विस्तार

1915. श्री मोजी इशदिबेश : क्या सूचना और प्रसारण मंत्री यह बताते को कृपा करेंगे कि :

(क) कितने राज्यों को दूरदर्शन के 10 किलोवाट शक्ति वाले केन्द्र उपलब्ध हैं ;

(ख) गुजरात को 10 किलोवाट शक्ति वाले केन्द्रों से वंचित रखने के क्या कारण हैं और राज्य को वह कब तक उपलब्ध करा दिया जायेगा ; और

(ग) क्या गुजरात में पी.आई.जे. केन्द्र को यूनेस्को ने पुरस्कार दिया है, अहमदाबाद को दो दिन चैनल की सुविधा उपलब्ध न कराये जाने के क्या कारण हैं तथा वहाँ पर इस सुविधा को कब तक उपलब्ध कराये जाने की संभावना है ?

सूचना और प्रसारण मंत्रालय के राज्य मंत्री (श्री अजीत पांजा) : (क) 10 किलोवाट के दूरदर्शन ट्रांसमीटर इस समय सात राज्यों और 2 संघ शासित क्षेत्रों के 41 स्थानों पर कार्य कर रहे हैं।

(ख) गुजरात राज्य में 10 किलोवाट के तीन दूरदर्शन ट्रांसमीटर, अहमदाबाद, टारका और राजकोट में एक-एक, पहले ही कार्य कर रहे हैं। इसके अलावा, दूरदर्शन की सातवीं योजना के अन्तर्गत भुज के 100 वाट के मौजूदा ट्रांसमीटर के बदले में 10 किलोवाट का दूरदर्शन ट्रांसमीटर स्थापित किया जाना है।

(ग) स्पेस एप्लीकेशन सेंटर, अहमदाबाद के स्टूडियो में निम्नित एक दूरदर्शन कार्यक्रम को यूनेस्को पुरस्कार दिया गया था।

दूरदर्शन की सातवीं योजना में द्वितीय चैनल सेवा केवल दिल्ली, बम्बई, कलकत्ता और मद्रास के चार सहानुभूतों में ही इन क्षेत्रों में जनसंख्या के सर्व-देशीय स्वरूप की बहुभाषीय आवश्यकताओं को ध्यान में रखते हुए उपलब्ध करने की परिकल्पना है।

Drinking Water and Sanitary Facilities at Punjab and Sind Bank Branch at Ahmedabad

1916. SHRI KALPNATH RAI. If VL the PRIME MINISTER be pleased to state:

(a) whether if is a tact that Regional Office and twq branches of Punjab & Sind Bank in Ahmedabad have no drinking water and sanitary facilities for the last one year at their offices

(b) whether it Is also a fact that PSB have not pi for the last five years;

(c) if so, whether this is not eating a health hazard for the staff working in these" offices;

(d) what action the Goveraafteat propose to take, to restore these faci - lities

TI-JE MINISTER OF STATE THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) (d) Punjab & Sind Bank has ac rfsed that though water was disconnected on 31st December,

cor- ed subsequently in 'early March 1987. The bank has also advised that wtdle taxes 'were paid in full for 1 '1-33, the bank had fi] then; against the double tion policy of the Municipal commit tee, and an interim slay against" re covery was granted to this ob ject to payment of 33 per cent of taxes for the year 1983-84. Taxes were

paid in time. Taxed for subsequent years have also been paid as per the judgment of the Judge, small cause court.

### **Oceanographic Survey in Andhra Pradesh Coast**

MR. SHRI PRABHAKAR RAO KALVALA: Will the PRIME MINISTER be pleased to state:

(a) whether any oceanographic survey has been conducted in the Andhra Pradesh coast; and

(b) if so, what details?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir. The National Institute of Oceanography (Goa), the Central Marine Fisheries Research Institute (Chennai), the Geological Survey of India and the Oil & Natural Gas Commission have conducted surveys in the onshore area of Andhra Pradesh.

(b) (i) The National Institute of Oceanography have undertaken cruises with *Gyrfalcon* and *Sagar Kanya* off Andhra Pradesh coast and carried out geological and geophysical studies. Surveys have also been conducted by them for placer deposits, erosion, limestone etc.

(ii) The Central Marine Fisheries Research Institute have surveyed the shore areas of Andhra Pradesh Sagar *Sampada* and located several grounds. (iii) The Geological Survey of India have also carried out surveys in the offshore areas of Andhra Pradesh and located minerals like Zircon, Monazite etc. in the shelf limits within territorial waters.

(iv) The Oil & Natural Gas Commission have conducted surveys off Andhra Pradesh coast for the exploration of hydrocarbon. - So far, 32 Wells have been drilled, of which five wells have indicated the presence of oil and gas and two have indicated the presence of gas.

### **Amount sanctioned to Andhra Pradesh under Minimum Needs Programme**

MR. SHRI GOPALA RAO: Will the PRIME MINISTER be pleased to state the amount sanctioned to Andhra Pradesh to implement the schemes prepared under the Minimum Needs Programme (MNP) in 1985 and 1986 and the amount earmarked for the year

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): The amount allocated in the State Plan of Andhra Pradesh to implement the schemes under the Minimum Needs Programme during the years 1985-86, 1986-87, and the amount earmarked for the year 1987-88 are; Rs. 9791 lakhs, Rs. 11244 lakhs, and Rs. 14034 lakhs respectively.

### **Per Capita Central Assistance to States**

MR. SHRI NARAYAN KAR: Will the PRIME MINISTER be pleased to state what is the per capita Central assistance to the States of Madhya Pradesh, Rajasthan, Maharashtra, Gujarat, Haryana, West Bengal, Punjab and Kerala during the period 1980 to 1986; year wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): A statement is attached showing year-wise per capita Central assistance given to the States of Madhya Pradesh, Uttar Pradesh, Maharashtra, Rajasthan, Gujarat, Haryana, West Bengal, Punjab and Kerala during the period 1980-81 to 1985-86.